

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**TCP-33(MB)/2016**

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.11.2018**

NAME OF THE PARTIES:

Sugra Idris Turkey & Anr.  
v/s.  
Landmark Heights Pvt. Ltd. & Anr.

SECTION: 397-398 OF COMPANIES ACT, 1956.

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**ORDER**

1. By consent, the matter is adjourned to **06.03.2019**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

29.11.2018  
pvs